ment's consideration to relate the cost of production with the price of wheat for Maharashtra a_s has been requested for by the Maharashtra Government?]

कृषि श्रौर सिचाई मंत्र ल्य में राज्य मंत्री (श्री भानु प्रताप सिंह) : समर्थन मूल्य का निर्धारण करने समय उत्पादन लाग्रत को ध्यान में रखा जाता है। लेकिन महाराष्ट्र के लिए अलग से घोई निर्णय नहीं लिया जा सकता है। गेहूं का जो वमुली मूल्य निर्धारित किया जाएगा वह समृचे देश के लिए होगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRCULTURAL AND IRRIGATION (SHRI BHANU PRATAP SINGH): Cost of production is taken into consideration in fixation of support prices. But no separate decision can be taken for Maharashtra. Procurement price of wheat that will be fixed will be for the whole country.]

Stay of Section 32(B) of the Bombay Tenancy and Agricultural Lands Act, 1948

147. SHRI S. K. VAISHAMPAYEN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to answer to unstarred question No. 1162 given in the Rajya Sabha on the 2nd August, 1978 and state:

- (a) whether Gujarat Government have completed their examination of the issue regarding the contents and implication of the State Government's orders staying in operation of section 32(B) of the Bombay Tenancy and Agricultural Lands Act, 1948; and
- (b) if so, what are the details thereof and what decision Government have taken in this matter?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The Gujarat Government have not yet completed their examination of the issue.

(b) Does not arise.

प्रामीण क्षेत्रों के विकास संबंधी समिति

148.श्री हरिशंकर भाभड़ा : श्री कलराज मिश्र : श्री जगशेश प्रसाद माथुर :

क्या **कृषि ग्रीर सिचाई मंत्रे**: यह बताने को ुपा करेगे कि :

- (क) क्या यह सच है कि ग्रामीण क्षेत्रों के विकास के लिए प्रोद्योगिकी तथा ग्रन्य संसाधनों का पता लगाने के लिए श्रो एल० सं० जैन की ग्रह्यक्ता में एक समिति नियुक्त की गई थी;
- (ख) क्या सरकार को लिमिति का प्रतिवेदन प्राप्त हो गया है ; स्रौर
- (ग) यदि हां, तो समिति को सिफा-रिशे क्या हैं और उन पर सरकार ने क्या कार्यवाही की है?

†[Committee on development of rural areas

148. SHRI HARI SHANKAR BHABHRA: SHRI KALRAJ MISHRA: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that a Committee was appointed under the chairmanship of Shri L. C. Jain to explore the technology and other resources for the development of rural areas;
- (b) whether Government have received the report of the Committee; and
- (c) if so, what are the recommendations of the Committee and what action Government have taken thereon?]

^{†[]} English translation.

कृषि ग्रौर सिचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी हाँ, उपयुक्त ग्रामीरा प्रौद्योगिकियों का पता लगाने तथा उनको तेजी के साथ ग्रामीण क्षेत्रों में पहुंचाने के प्रश्न पर विचार करने के लिए श्री एल० सी० जैन की ग्रध्यक्षता में एक समिति गठित को गयो थो।

- (ख) रिपोर्ट को योजना आयोग को उनकी सहमति हेतु प्रस्तुत कर दिया गया है।
- (ग) जैन समिति की सिफारिशों के अधार पर भारतीय कृषि अनसंधान परिषद ने अनुसंधान के समन्वय तथा ग्रामीण प्रौद्योगिकी के हस्तांतरण के लिए एक राष्ट्रीय केन्द्र स्थापित करने का एक प्रस्ताव किया है । इस केन्द्र का उद्देश्य है उपयक्त ग्रामीण प्रौद्योगिकियों का विकसित करने तथा उनको तेजा के साथ विशेषकर निर्धनों में भी निर्धनतम तक पहंचाने के लिए उत्प्रेरक एजेन्ट के रूप में कार्य करना ।

इस समिति को सिफारिशों के अनुसार यह केन्द्र शुरू में निम्नलिखित कार्यों पर बल देगा :--

- (i) ग्रामीण प्रौद्योगिकी की उस प्रकार को उपलब्ध सामग्रो पर सूचना को एकवित करना तथा उस फैलाना जिसका उपयोग, विवेचनात्मक लागत-लाभ विश्लेषण के आधार पर ग्रामीण ग्रौए जनजातीय क्षेत्रों में बड़े पैमाने पर पारिस्यतिकाय और सामाजिक आर्थिक दशास्रों के सन्तर्गत किया जा सके ;
- (ii) उन बड़ो कमियों का पता लगाना जो ग्रामाण प्रौद्योगिका में विद्यमान हों और इन किमयों को दूर करने के लिए सरकारा और गैर-सरकारो प्रयासी का प्रोत्साहति करना ;

- (iii) ग्रामीण विकास के क्षेत्र में सरकारी और गैर-सरकारी क्रियाविधि में ग्रामीण प्रौद्योगिकी पर ग्रनसंधान करने वाले संस्थानों तथा क्षेत्र ग्रिभ-करणों के बीच एक सम्पर्क निर्माण करना:
- (iv) सक्षम एजेंसियों के माध्यम से विकास संबंधा तुलन-पत (बैलेन्स शीट) तैयार करने, विकास खण्ड की योजना बनाने की कियाविधि, फसल-उत्पादन को समाकलित पद्धतियों का विकास और फसल कटाई के बाद की प्रौद्योगिकी ग्रादि पर प्रशिक्षण कार्य-ऋम संगठित करनाः ग्रौर
- (V) समाकलित ग्रामाण विकास के हित में युवा व्यवासायिश्रों सा एक ग्रामीण स्रोत दल संगठित करना ।

†[THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Yes Sir, a Committee was constituted under the Chairmanship of Shri L. C. Jain with a view to consider the question of identifying appropriate rural technologies and their transfer to the rural areas.

- (b) The report has been submitted to the Planning Commission for their concurrence.
- (c) Based on the recommendation of the Jain Committee, the ICAR has developed a proposal for the establishment of a national Centre for Coordination of Research and Transfer of Rural Technology. This Centre intends to serve as a catalytic agent in evolving appropriate rural technologies and their rapid transfer specially to the poorest of the poor.

As per recommendations of the Committee, the Centre, to start with, will concentrate on the following functions:

t[] English translation.

(i) Collecting and spreading information on the available fund of rural technology that could be applied under wide-ranging ecological and socio-economic conditions in rural and tribal areas on the basis of a critical cost-benefit analysis;

143

- (ii) identifying critical gaps that exist in the rural technology and encouraging efforts both and non-official to cover these gaps;
- (iii) providing a link between institutions conducting research on rural technology as well as field agencies both official and non-official working in the field of rural development;
- (iv) organising training grammes through competent agencies for the preparation of developmental balance sheets, methodology for block planning, and development of integrated systems of crop production, post-harvest technology etc.; and
- (v) organising a Rural Resource Crops of young professionals in the interest of integrated rural development.]

उचित मूल्य की दुकानों पर गेंह के मूल्य में

149 श्री हरिशंकर भाभड़ा : श्री कलराज मिश्र : श्री जगदीश प्रसाद माथुर :

क्या कृषि भ्रौर सिचाई मंत्रो बताने का छपा करेंगे कि :

- (क) क्या यह सच है कि उचित मुल्य की दुकानों पर उपभोक्ताओं को बेचे जाने वाले गेहुं का मूल्य दिसम्बर, 1978 में बढ़ा दिया गया था; भ्रौर
- (ख) यदि हां तो मूल्य में कितनी वृद्धि की गई ग्रौर उसके क्या कारण हैं?

†[Increase in price of wheat at the fair price shops

149. SHRI HARI SHANKAR BHABHRA: SHRI KALEAJ MISHRA: SHRI JAGDISH PRASHAD MATHUR:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased state:

- (a) whether it is a fact that the price of wheat sold to consumers at the fair price shops was increased in December, 1978; and
- (b) if so, the extent of increase in the price and the reasons therefor?]

कृषि ग्रौर सिचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) जो हां।

(ख) केन्द्रीय निर्गम मूल्य में रुपये की वृद्धि की गई था ताकि ग्रौर चावल पर राजसहायता के सम्चे भार को युक्ति-युक्त किया जा सके

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yest, Sir.

(b) The Central issue Price was increased by Rs. 5 per quintal, in order the rationalise the overall burden of subsidy on wheat and rice.]

Takeover of Sugar Mills

150. SHRI M. ANANDAM: SHRI JAHAFLAL BANERJEE: SHRI S. K. VAISHAMPAYEN: SHRI NARASINGHA PRASAI) NANDA: SHRI A. G. KULKARNI:

Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

(a) what is the number of private co-operative sugar factories which

^{† []} English translation.